

(c) Yes. Government of Kerala has been requested to prepare a draft scheme for submission to the United Nations Special Fund.

'Z-326. Trenner Master', Czech Plane

1715. { Shri Uikey:
Shri R. S. Pandey:
Shri Vidya Charan
Shukla:
Shri Radhelal Vyas:
Dr. Chandrabhan Singh:

Will the Minister of Civil Aviation be pleased to state:

(a) whether Government have considered the proposal of purchasing Czech trenner plane 'Z-326, Trenner Master'; and

(b) if so, the details of the proposal and Government's decision thereon?

The Minister of Civil Aviation (Shri Kanungo): (a) and (b). The proposal is still under consideration.

Commodity Committee

1716. { Maharajkumar Vijaya
Ananda;
Shri Indrajit Gupta:
Shri P. G. Sen:
Shri Ram Sewak:
Shri Onkar Lal Berwa:
Shri Dinen Bhattacharya:
Shri S. M. Banerjee:
Shri A. K. Gopalan:

Will the Minister of Food and Agriculture be pleased to refer to the reply given to the Starred Question No. 82 on the 17th November, 1964 and state:

(a) the progress made towards the reorganisation of the various Commodity Committees;

(b) the broad outlines of the scheme of re-organisation; and

(c) the net result thereof?

The Deputy Minister in the Ministry of Food and Agriculture (Shri Shah Nawaz Khan): (a) to (c). The

future set up and functions of the Central Commodity Committees are still under consideration.

Tremor Caused by underground Atomic Tests

1717. Shrimati Savitri Nigam: Will the Minister of Civil Aviation be pleased to state whether the Indian laboratories were able to record the tremor caused by the recent underground atomic bomb tests?

The Minister of Civil Aviation (Shri Kanungo): No such tremors have been recorded by our Seismographs recently.

Employees' State Insurance Scheme

1718. { Shri Indrajit Gupta:
Shri Daji:
Shri Dinen Bhattacharya:
Dr. Ranen Sen:

Will the Minister of Social Security be pleased to state:

(a) whether he is aware that workers insured under the Employees' State Insurance Scheme are being refused prescribed medicines by the registered chemists' shops in West Bengal on the ground that their bills were lying unpaid by the Employees' State Insurance Corporation; and

(b) the reasons for such mal-administration?

The Deputy Minister in the Ministry of Law (Shri Jaganatha Rao): (a) No.

(b) Does not arise.

Co-operative Society

1719. Shri Bibhutj Mishra: Will the Minister of Community Development and Co-operation be pleased to state:

(a) whether Government are contemplating to set up a single type of co-operative society in place of the existing several societies;